

OA 21/06

19/05/06

Sh. A. more cancel for applicant has sent an application for adjournment on the ground of illness.

Sh. N. H. Khan submits that interim order in this case and therefore prays for status ante. Use on 09/06/06 I.R. to Carline till next date.

O.R.
copy prepared
19/5/06

(N.D. Deyal)
mca

31-5-06

For applicant Sh. Anant Kumar
Jat Sh. A. more. Sh. D. Shukla for Sh.
~~N. H. Khan~~ for respondents.

Learned counsel for applicant submits that he does not want to press this OA and wants to withdraw the same. In support of his contention he has already filed MA No. 1349/06.

After having the counsel, he is permitted to withdraw the OA. Accordingly, the OA is dismissed as withdrawn with liberty to file a fresh OA, if so advised. M.A. also stands disposed of.

O.R.
MA. 1349/06.
for withdrawal
of OA. filed
by for applicant submitted
on 31/5/06 for order.
30/5/06.

O.R.
copy prepared
today

21/5/06

Order prepared

b

Am
(AK Bhargava)
JM